

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/764/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : JAYAYUGAM PUBLICATIONS LTD & 1
NAME OF THE RESPONDENT(S) : ROC, KERALA
UNDER SECTION : 441 u/s 137(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. Matter is adjourned for hearing submissions. Put up on 12.09.2018.

-sq-
(S VIJAYARAGHAVAN)
Member (Technical)

-sq-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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